

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2821  
ANSWERED ON:15.03.2001  
TARIFF CHARGED BY NTPC  
VILAS BABURAO MUTTEMWAR

**Will the Minister of POWER be pleased to state:**

- (a) the details of power tariff charged by NTPC and other central power utilities from the States alongwith its effective dates;
- (b) whether there is a proposal to revise tariff charges from the State Governments/SEBs;
- (c) if so, the details thereof;
- (d) the details of outstanding dues of Central Power Utilities from the State Governments/SEBs during the last three years and as on date-State-wise; and
- (e) the present status of proposals finalised for revision in power tariff and recovery of outstanding dues from the States/SEBs?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

- (a) : The details of power tariff charged by NTPC and other Central Power Utilities from the States are given in Annexures I & II.
- (b) to (e) : The Central Electricity Regulatory Commission (CERC) had issued an Availability Based Tariff (ABT) order on 4.1.2000 linking recovery of fixed charge to availability and introducing an Unscheduled Interchange to enforce grid discipline. This order was reviewed by CERC vide their orders dated 15.12.2000 and 21.12.2000 on a review petition filed by the Central Sector Utilities. These orders were challenged by NTPC in the High Court of Delhi Hon'ble High Court vide its interim order dated 73.2001 has inter alia allowed NTPC to continue to charge tariff on the basis of earlier norms. CERC had also issued orders setting 'Terms & Conditions' of tariff for Central Utilities on 21st December, 2000. Central Utilities have sought a review of the CERC order dated 21st December, 2000. The review petition is being considered by CERC and will be disposed in due course following due process.

The details of outstanding dues of Central Power Utilities from the State Governments/SEBs is given in Annexure-III.

In July, 2000, the Government of India approved a scheme for securitisation of dues of the State Electricity Boards (SEBs). In the Conference of Chief Minister/Power Ministers held on 3-3-2001, it was inter alia resolved to set up an expert group to recommend one time settlement of all power sector past dues to Central Public Sector Undertakings (CPSUs) and dues from CPSUs to State Power Utilities. The Ministry of Power has already constituted the expert group on 5-3-2001.

ANNEXURE I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2821 FOR ANSWER ON 15/3/2001.

**TARIFF FOR SALE OF POWER FROM EXISTING POWER STATIONS OF NTPC (AS ON 14.5.99)**

Name of Power Stations (MW)	Capacity (MW)	State	Variable charges (P/kWh)++	Annual Fixed Charges (Rs/Crs) level of @ 16% ROE w.e.f. 1.11.98	Tariff	Remarks/Tariff validity

Singrauli STPS	2000	U.P	37.05	325.90	66.65	Tariff due for revision w.e.f. 1.11.97
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Rihand STPS	1000	U.P	34.83	478.74	122.51	Tariff due for revision w.e.f. 1.11.97
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NCTPP (Dadri) 840 U.P 90.56 447.58 196.87 1.12.95 to 31.3.98

FUGTPS ST-I 420 U.P 5.83 221.71 153.03 Further revision due  
w.e.f. 1.4.97

Dadri GPS 829.78 U.P 69.39 240.14 119.40 1.4.97 to 31.3.99

Auraiya GPS 663.36 U.P 61.92 160.20 103.41 Tariff due for revision  
w.e.f. 1.4.97

Anta GPS 419.33 Rajasthan 61.27 92.92 99.34 Tariff due for revision  
w.e.f. 1.4.97

Farakka STPS 1600 W.B 46.16 668.33 124.89 1.7.96 to 31.3.2000

Kahalgaon STPS 840 Bihar 50.86 477.88 163.05 1.8.96 to 31.3.2000

Talcher STPS 1000 Orissa 32.72 644.39 155.89 1.7.97 to 31.3.2002

Vindhyachal  
STPS st-I 1260 M.P 34.74 390.33 92.13 Tariff due for revision  
w.e.f. 1.11.97

Korba STPS 2100 M.P 20.42 380.04 53.36 Tariff due for revision  
w.e.f. 1.11.97

Gandhar GPS 657.39 Gujrat 49.38 646.49 219.18 1.11.95 to 31.3.2000

Kawas GPS 656.20 Gujrat 61.84 294.63 138.99 Tariff due for revision  
w.e.f. 1.4.98

Ramagundam STPS 2100 A.P 37.68 463.40 77.82 Tariff due for revision  
w.e.f. 1.11.97

TTPS 460 Orissa 61.57++ 144.67 120.45++

TANDA 440 UP 149.38++ 294.93 276.60++

Vindhyachal-II 1000 MP 59.62 535.95 156.74

Unchahar-II 210 U.P 98.30 188.49 244.31

Kayamkulam 350.58 KERALA 275.33++ 259.83 398.49++

Faridabad 281.854 HARYANA 140.43 194.82 256.78

+ Variable charges excludes fuel price adjustments

++ Excluding the impact of tariff on account of additional capitalization done by NTPC and effect of F.E Variation during the period 1992-93 to 1996-97 recently notified by MOP.

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2821 FOR ANSWER ON 15/3/2001

YEAR-WISE TARIFF DETAILS OF HYDRO PROJECTS OF NHPC (AS ON 14.5.99)

ACC & AEC figures in Rs. crores

S.No. Name of Projects Capacity 1997-98 1998-99 1999-2000 2000-01 2001-02

(Mw)

ACC AEC ACC AEC ACC AEC ACC AEC ACC AEC

1. Salal st-I & II	690	63.09	103.64	67.64	106.30	50.55	108.72	40.59	111.59	32.30	114.80
(Paise/kWh)	38.60	39.59	40.49	41.56	42.75						
2. Chamera st-I	540	251.90	144.83	217.56	147.94	184.92	151.61	150.74	155.53	91.15	159.37
(Paise/kWh)	99.87	102.02	104.54	107.25	109.90						
3. Tanakpur	94.2	49.28	24.21	40.27	24.85	32.43	25.53	21.15	26.21	13.65	27.08
(Paise/kWh)	61.33	63.07	64.80	66.53	68.75						
4. Uri	480	-	344.78	219.16	356.50	224.53	335.98	229.70	293.82	234.95	
(Paise/kWh)	97.23	99.61	101.90	104.23							
5. Bairasiul	180	-	27.44	-	27.44	-	27.44	-	27.44	-	27.44
(Paise/kWh)	42.00	42.00	42.00	42.00							
6. Loktak	105	-	22.35	22.35	22.35	22.35					
(Paise/kWh)	57.00	57.00	57.00	57.00							

Note:

(i) For Bairasiul and Loktak no. GO.S. Tariff notification has been issued. So far, Billing is being done on above energy rates/Energy charges. This billing rate has been provisionally approved by CERC.

(ii) W.e.f. 1.4.2001 above rates are no more valid and `ABT` as ordered by CERC shall be applicable.

ACC Annual capacity charge  
AEC Annual Energy charge

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (e) OF UNSTARRED QUESTION NO.2821 TO BE ANSWERED IN THE LOK SABHA ON 15.3.2001

OUTSTANDING DUES PAYABLE BY STATE GOVERNMENTS/SEBS

TO THE CENTRAL POWER UTILISES (Rs. In Crores)

Sl.No. States/SEBs 1997-98 1998-99

NTPC NHPC PGCIL NEEPCO NTPC NHPC PGCIL NEEPCO

1. Andhra Pradesh	158.16	0.00	34.03	0.00	273.50	0.00	65.31	0.00
2. Arunachal Pradesh	0.00	1.08	0.48	5.75	0.00	0.41	2.66	6.34
3. Assam	10.87	0.33	21.67	175.70	36.68	-0.74	58.50	384.30
4. Bihar	1030.92	0.24	13.16	0.00	1793.95	33.08	102.56	0.00
5. Gujarat	221.45	0.00	3.52	0.00	371.64	0.00	26.50	0.00
6. Goa	8.84	0.00	0.08	0.00	5.27	0.00	-0.50	0.00
7 Haryana	253.80	397.54	13.04	0.00	234.27	689.46	9.91	0.00
8. Himachal Pradesh	23.87	22.06	-0.94	0.00	9.26	54.91	1.57	0.00
9. Jammu & Kashmir	435.71	126.58	29.61	0.00	485.35	387.60	75.64	0.00
10. Karnataka	82.09	0.00	9.24	0.00	106.35	0.00	30.53	0.00
11. Kerala	54.98	0.00	6.19	0.00	69.30	0.00	9.38	0.00
12. Madhya Pradesh	368.47	0.00	4.07	0.00	513.11	0.00	26.43	0.00
13. Maharashtra	196.85	0.00	3.87	0.00	322.05	0.00	9.11	0.00
14. Manipur	0.00	3.41	4.19	30.87	0.00	3.34	16.01	60.07
15. Meghalaya	0.00	1.06	0.45	1.40	0.00	2.32	1.76	1.97
16. Mizoram	0.00	0.69	1.51	6.43	0.00	2.68	2.34	12.87
17. Nagaland	0.00	2.99	2.31	17.56	0.00	4.40	7.51	28.81
18. Orissa (GRIDCO)	353.39	0.87	3.67	0.00	461.35	12.38	10.30	0.00
19. Punjab	32.30	83.24	5.72	0.00	9.81	200.66	7.44	0.00
20. Rajasthan	99.76	44.73	20.91	0.00	83.51	76.23	62.05	0.00
21. Sikkim	7.61	-0.09	2.20	0.00	18.95	0.17	6.04	0.00
22. Tamil Nadu	63.03	0.00	13.82	0.00	140.94	0.00	31.54	0.00
23. Tripura	0.00	0.55	0.07	4.24	0.00	3.72	4.30	17.12
24. Uttar Pradesh	1356.63	477.03	238.51	0.00	2036.05	833.04	369.34	0.00
25. West Bengal	467.01	0.00	20.31	0.00	944.32	14.70	52.41	0.00
26. DVB (DESU)	1363.78	159.65	34.62	0.00	2024.54	353.11	116.46	0.00

OUTSTANDING DUES PAYABLE BY STATE GOVERNMENTS/SEBS

TO THE CENTRAL POWER UTILISES (Rs. In Crores)

Sl.No. States/SEBs 1999-2000 2000-01 (UPTO 31/1/2001)

NTPC NHPC PGCIL NEEPCO NTPC NHPC PGCIL NEEPCO

1. Andhra Pradesh	113.05	0.00	5.25	0.00	436.71	0.00	19.23	0.00
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2. Arunachal Prad 0.00 1.70 4.04 12.54 0.00 2.62 9.02 15.05  
3. Assam 36.32 -1.02 99.48 578.83 51.90 0.22 190.10 692.86  
4. Bihar 2118.55 29.14 185.71 0.00 2991.59 35.83 199.64 0.00  
5. Gujarat 428.78 0.00 37.25 0.00 495.07 0.00 43.52 0.00  
6. Goa 4.61 0.00 -0.45 0.00 3.05 0.00 -0.20 0.00  
7 Haryana 251.38 831.86 20.51 0.00 533.90 972.68 18.69 0.00  
8. Himachal Pra 22.26 68.10 1.23 0.00 33.93 70.61 1.04 0.00  
9. Jammu & Kashmir 497.18 644.82 133.34 0.00 480.95 822.62 159.87 0.00  
10. Karnataka 215.51 0.00 40.25 0.00 261.60 0.00 41.51 0.00  
11. Kerala 182.25 0.00 9.48 0.00 414.33 0.00 14.59 0.00  
12. Madhya Pradesh 784.47 0.00 34.83 0.00 1169.23 0.00 58.09 0.00  
13. Maharashtra 481.00 0.00 22.03 0.00 628.90 0.00 5.49 0.00  
14. Manipur 0.00 12.95 26.18 109.15 0.00 19.34 45.31 116.61  
15. Meghalaya 0.00 3.33 3.72 11.44 0.00 2.22 5.91 11.91  
16. Mizoram 0.00 2.46 6.58 28.65 0.00 4.59 8.67 38.84  
17. Nagaland 0.00 6.77 12.83 53.41 0.00 7.68 23.17 63.51  
18. Orissa (GRIDCO) 662.71 12.64 7.00 0.00 922.49 18.48 31.42 0.00  
19. Punjab 26.99 254.94 3.28 0.00 101.79 310.79 7.48 0.00  
20. Rajasthan 305.29 135.86 90.31 0.00 387.29 98.02 41.89 0.00  
21. Sikkim 28.60 0.17 10.34 0.00 33.64 2.33 12.61 0.00  
22. Tamil Nadu 309.46 0.00 26.19 0.00 438.91 0.00 -5.07 0.00  
23. Tripura 0.00 4.53 6.35 37.02 0.00 4.44 15.57 42.28  
24. Uttar Pradesh 2121.29 796.16 493.47 0.00 2879.54 874.31 215.34 0.00  
25. West Bengal 1206.28 11.64 63.91 0.00 1389.36 18.17 76.09 0.00  
26. DVB (DESU) 2458.74 434.79 150.09 0.00 2861.26 502.93 167.30 0.00